

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:19
ANSWERED ON:13.03.2012
BARREN LAND
Jakhar Shri Badri Ram

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has formulated any scheme to convert barren land into cultivable land;
- (b) if so, the details thereof;
- (c) whether the Union Government has established any financial co-ordination with the State Governments for this purpose;
- (d) if so, the details thereof;
- (e) whether the Government has also included the development of dry farming and drip irrigation under the Waste Land/ Barren Land Development Scheme; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (f): According to the definition of land uses barren land includes all land covered by mountains, deserts, etc. which cannot be brought under cultivation except at an exorbitant cost and is classified as unculturable land located in isolated blocks or within cultivated holdings. In view of this, there is no comprehensive scheme/programme for development of barren land into cultivable land.